INTERNATIONAL COPYRIGHT (FIRST AMENDMENT) ORDER AND ANNUAL REPORT OF EXECUTIVE COMMITTEE OF TRUSTEES OF VICTORIA MEMORIAL

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to lay on the Table a copy each of the following papers:—

(i) The International Copyright (First Amendment) Order 1963 published in Notification No. S.O. 246 dated the 23rd January, 1963, under section 43 of the Copyright Act, 1957. [*Placed in Library, see* No. LT-846/63.]

(ii) Annual Report of the Executive Committee of the Trustees of the Victoria Memorial, Calcutta, for the year ended 31st March, 1961. [*Placed in Library, see* No. LT-861/62.]

NOTIFICATIONS UNDER EXTRADITION ACT

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): I beg to lay on the Table a copy each of the following Notifications under section 35 of the Extradition Act, 1962:—

(i) G.S.R. No. 55, dated the 5th January, 1963; issued under section 1 of the said Act.

(ii) G.S.R. No. 56, dated the 5th January, 1962; issued under section 3 of the said Act.

[*Placed in Library, see* No. LT-858/63.]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTEENTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Thirteenth Report of the Committee on Private Members' Bills and Resolutions.

12.16 hrs.

STATEMENT *RE.* FREIGHT CONCESSIONS TO EXPORT TRAFFIC

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): On behalf of Shri Swaran Singh, I beg to make a statement regarding freight concessions to export traffic moving by rail.

The House is aware that a large number of export commodities, the number of which at present stands at 66 including Manganese ore, have been allowed concessions in railway freight from specified producing centres to specified ports. The quantum of concession over the normal tariff rates ranges from about 5 per cent in the case of iron ore to about 50 per cent in the case of manganese ore and several other commodities.

The House will be glad to know that it has now been decided, after detailed study of the position and after consultation with the Ministry of Commerce and Industry (Department of International Trade), that the railway freight concessions for export traffic should cover a larger number of commodities than hitherto.

(i) On manganese ore, it has been decided to rationalise the freight for export movement. The revised freight on export manganese ore will be as attached to the statement. Though the temporary concessions on export manganese ore which were announced last year for one year have been modified, the new schedule provides for a substantial concession on a rationalised basis over the basic tariff rates.

(ii) The extent of reduction on other commodities ranges from 25 per cent to 50 per cent from the normal tariff rate. The more important additional commodities, to which the concessions are now being extended, are groundnut oil and vanaspati, cotton textiles, iron castings, tin containers, steel tubes, electrical fans, oil mill machinery, diesel engines, fish dried and salted, sewing machines bicycle and bicycle parts, steel trunks steel